

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:203
ANSWERED ON:09.11.2010
ATROCITIES AGAINST PRISONERS
Sinha Shri Shatrughan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases registered/ received by the Government regarding violation of human rights and police atrocities on prisoners in the jails during each of the last three years and the current year, State-wise;
- (b) the action taken by the Government against the accused personnel; and
- (c) the remedial steps taken or proposed to be taken by the Government to check such atrocities and installation of close circuit cameras in jail?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.203 FOR 9.11.2010 REGARDING "ATROCITIES AGAINST PRISONERS"

(a): A statement indicating State-wise number of cases registered by National Human Rights Commission (NHRC) regarding alleged violation of human rights in prisons during the last three years and current year is at Annexure-A. Data regarding atrocities by police on prisoners in jails is not compiled and maintained, centrally.

(b) and (c): During the period 1.04.2010 and upto 31.10.2010, in 412 cases of proven violation of human rights, the NHRC recommended monetary relief. "Police" and "Public Order" are State Subjects under the Constitution of India. It is for the State Governments to take appropriate action in every crime. The Union Government have been issuing guidelines to the State Governments from time to time advising them to ensure that adequate steps are taken to check instances of violation of human rights. However, under the Scheme of Modernisation of Prisons which was implemented in 27 States from 2002-03 to 2008-09, the State Governments were allowed to utilize 10% of the funds allocated for their Annual Action Plan 2006 -07 for the purchase of equipments including installation of CCTV Cameras etc. to modernize the jails.